GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 741 TO BE ANSWERED ON JULY 24, 2025

PROJECTS UNDER SBM-U IN AMALAPURAM

NO. 741. SHRI G M HARISH BALAYOGI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of projects sanctioned and implemented under the Swachh Bharat Mission-Urban (SBM-U) in Amalapuram Lok Sabha Constituency, Urban Local Body (ULB) and component-wise;
- (b) the details of the funds sanctioned, released and utilised under SBM-U in the said Constituency since its inception, year and component-wise;
- (c) the number of Individual Household Toilets (IHHL), Community Toilets and Public Toilets constructed under the said mission in the said Constituency;
- (d) the details of the solid waste management infrastructure in the said Constituency including the number and type of processing facilities such as Material Recovery Facilities (MRFs), composting units, biomethanation plants and other waste treatment facilities sanctioned and operational;
- (e) the percentage of the households covered under door-to-door waste collection, source segregation and scientific waste disposal across ULBs in the said Constituency;
- (f) whether any legacy dumpsites have been identified in the ULBs of Amalapuram and if so, the status of their remediation along with the details of the funds allocated and utilised in this regard; and
- (g) the details of the capacity building initiatives undertaken under the said mission in Amalapuram including the number of sanitation workers trained or supported?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (f): Swachh Bharat Mission- Urban is uniformly implemented in all the urban areas of the country including Amalapuram Lok Sabha Constituency. Under SBM-U, funds are released by Government of India to the States/UTs on the basis of action plan duly approved by State Level Technical Committee (SLTC) submitted by States/UTs which are further transmitted to ULBs by the concerned State/UT Govt. Constituency-wise details of financial assistance/projects approved is not maintained.

Out of the allocated funds of ₹1413.30 crores to the State of Andhra Pradesh under SBM-U 2.0, action plans having central share of ₹1409.67 crores have been approved and ₹298.69 crores have already been claimed by the State of Andhra Pradesh. Further, under Solid Waste Management component of Swachh Bharat Mission – Urban 2.0, action plans approved for remediation of 85.43 lakh ton of legacy waste, waste to composting plants of 3064 tonnes per day (TPD), bio-methanation plants of 165 TPD, Sanitary Landfill (SLF) of 1685 TPD, Construction & Demolition (C&D) waste processing plants of 650 TPD alongwith 107 Mechanical Road sweepers with total central share of ₹458.10 crores.

So far 2.43 lakh Individual Household Latrines (IHHLs) have been constructed against mission target of 1.93 lakh IHHLs and 17,799 Community Toilets/Public Toilets (CT/PTs) seats have been constructed against the mission target of 21,464 CT/PTs. Further, as reported by the State, 100% door to door collection is practiced in 98% of the wards i.e. 3,801 wards out of the total 3,872 wards and source segregation is being practiced in 96% of the wards i.e. 3,730 wards out of total 3,872 wards. As reported, processing of municipal solid waste is 85.47% i.e. out of total 6,210 ton per day (TPD) of waste generated, 5,308 TPD waste is processed. Details of waste processing facilities including legacy waste dumpsites may be accessed at https://sbmurban.org/swachh-bharat-mission-progess.

(g) Funds for Capacity Building (CB) is provided to State and cities to create institutional capacity to effectively implement programmatic interventions to achieve mission objectives. However, Sanitation being a State subject under 7th schedule of the constitution, it is the responsibility of State/ULBs to plan, design, execute, operate sanitation projects and training of sanitation worker in the urban areas of the country.
